

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3172
ANSWERED ON:15.03.2000
DEVELOPMENTAL SCHEMES
TARUN GOGOI

Will the Minister of PLANNING be pleased to state:

- (a) the developmental schemes of North-Eastern States pending with the Union Government;
- (b) the time since when these schemes are pending; and
- (c) the time by which the said schemes are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SHRI ARUN SHOURIE)

(a): The developmental schemes of the North-Eastern States being part of their Annual Plans do not require clearance of the Union Government for implementation/execution.

(b) & (c): Does not arise.